COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 14 OF 2017

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Rajasthan Textile Mills Association

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

Mr. R. K. Mehta

Ms. Himanshi Andley

Mr. Elangbam Premjit Singh for R.1

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan for R.2 to 4

ORDER

As agreed by learned counsel for the parties, list these matters on 18.09.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/pr